

HIGH COURT FOR THE STATE OF TELANGANA :: AT HYDERABAD

ROC.NO.2579/SO/2021

DATED:20-07-2022

CIRCULAR NO. 13/SO/2022

In connection with the procession of '**BONALU FESTIVAL**' in the Old City on **25.07.2022**, the Court work will be suspended from **01.15 pm** and all the Officers and staff members of the High Court for the State of Telangana, the officers and the staff members working in Telangana State Judicial Academy, Secunderabad, Telangana State Legal Services Authority, High Court Legal Services Committee and High Court Mediation & Arbitration Centre, are hereby permitted to leave the office at **01.30 p.m.**, without any detriment to the work.


REGISTRAR GENERAL

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice, High Court for the State of Telangana.
- 2) All the Registrars, High Court for the State of Telangana.
- 3) The Director, Telangana State Judicial Academy, Secunderabad.
- 4) The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 5) The Director, High Court Mediation & Arbitration Centre, Hyderabad.
- 6) The Secretary, H.C.Legal Services Committee, Hyderabad.
- 7) The Advocate General, State of Telangana, Hyderabad.
- 8) All the Tribunals.
- 9) The Secretary, Bar Council for the State of Telangana, Hyderabad.
- 10)The Public Prosecutor for the State of Telangana at High Court for the State of Telangana.
- 11)The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 12)All the Officers, High Court for the State of Telangana.
- 13)All the Section Officers/Heads, High Court for the State of Telangana. [With a request to communicate the same among the Staff members working in their respective Sections]
- 14)The Overseer, High Court for the State of Telangana.[With a request to communicate the same among the staff members working under his control]
- 15)The Secretaries, Telangana High Court Advocates' Association, Hyderabad.
- 16)The Secretary, Advocates' Clerks' Association, High Court for the State of Telangana.